

CCA 1502/87

C.A. 360/87

17.2.93

Hon. Justice U.C. Sinastava, VC
Hon. Mr. K. Chayya, AM

Although the notice was served on the respondents but the Cause has not been shown. Sri Amit Sthalakar prays for time to file Counter. Accordingly, the respondents are directed to appear personally to explain as to why Contempt proceedings may not be initiated against them. List this Case on 23.2.93. Copy of the order may be issued within 3 days.

Received
D. Singh
Sri A. Sinastava
19.2.93

See
19.2

Copy of the order
issued on 19.2.93

No counter
as such has
been received
till date.

22/3/93

~~AM.~~

~~Hon. Mr. Justice U.C. Sinastava, VC
Hon. Mr. K. Chayya, AM.~~

~~Counter-affidavit has been
Filed in which it has been
stated that the order, passed
by the tribunal has been
complied with and the
appointment has been issued
to the applicant. It has also been stated
that the compliance of
the order.~~